

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†557
ANSWERED ON 24.07.2023**

FUNDS ALLOCATED TO BIHAR FOR DEVELOPMENT OF TOURISM

557. SHRI RAJIV PRATAP RUDY:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has made any allocation for the development of tourist destinations in Bihar during the last five years;**
- (b) if so, the details thereof district-wise, including Saran district;**
- (c) the funds allocated district-wise in Bihar for the proposed projects and the estimated number of jobs that are likely to be created; and**
- (d) the details of the investment that has taken place in the tourism sector in Bihar during the last five years?**

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (d): The Ministry of Tourism has provided financial assistance under the 'Swadesh Darshan', 'National Mission on Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies for Tourism Infrastructure Development' Schemes for the development of tourism related infrastructure in the State of Bihar.

Under Swadesh Darshan 2.0, Gaya & Nalanda destinations have been identified for development in the State of Bihar.

The details of projects sanctioned in the State of Bihar under the Swadesh Darshan, PRASHAD and Assistance to Central Agencies Schemes is given at Annexure.

Receiving proposals from the State Governments/UT Administrations/Central Agencies for financial assistance for tourism projects is a continuous process. The proposals received are examined with reference to the prescribed guidelines and financial assistance is extended for such projects subject to fulfilment of the stipulated conditions, operational viability and availability of funds.

Development and promotion of tourism infrastructure including investment in tourism is primarily the responsibility of the concerned State Government/Union Territory Administration. However, the Ministry of Tourism has constituted Steering Committee for Investment Promotion under the Chairmanship of Secretary (Tourism) and comprising of members from various Central Ministries, NITI Aayog, Industry Stakeholders, etc. for facilitating investment in tourism sector and Public Private Partnership.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.557 ANSWERED ON 24.07.2023 REGARDING FUNDS ALLOCATED TO BIHAR FOR DEVELOPMENT OF TOURISM.****Swadesh Darshan Scheme****(Rs. in Crore)**

Sl. No.	State	Circuit/ Sanction Year	Name of the Project	Amount Sanctioned
1.	Bihar	Tirthankar Circuit 2016-17	Development of Vaishali- Arrah- Masad- Patna- Rajgir- Pawapuri- Champapuri	33.96
2.	Bihar	Spiritual Circuit 2016-17	Development of Kanwaria Route: Sultanganj – Dharmshala- Deoghar	44.76
3.	Bihar	Buddhist Circuit 2016-17	Development of Buddhist circuit- Construction of Convention Centre at Bodhgaya	95.18
4.	Bihar	Rural Circuit 2017-18	Development of Bhitiharwa- Chandrahia- Turkaulia	44.27
5.	Bihar	Spiritual Circuit 2017-18	Development of Mandar Hill & Ang Pradesh	44.55

PRASHAD Scheme**(Rs. in Crore)**

Sl. No.	State	Project Name	Sanction Year	Approved Cost
1.	Bihar	Development at Patna Sahib	2015-16	41.54
2.		Development of basic facilities at Vishnupad temple, Gaya, Bihar	2014-15	4.27

Assistance to Central Agencies for Tourism Infrastructure Development Scheme**(Rs. in Crore)**

Sl. No.	State	Name of Projects	Central Agency	Amount Sanctioned
Year 2013-14				
1.	Bihar	Joint Development of tourist Amenities at Gaya Railway Station	M/o Railways	5.18

		in Association with Ministry of Railways		
Year 2019-20				
2.	Uttar Pradesh (Varanasi & Allahabad-I, Allahabad-II), Bihar (Bhagalpur), West Bengal (Kolkata) & Assam (Neamati, Pandur, Jogighopa & Biswanathghat)	CFA for Development of Jetties at nine (09) main points of embarkation/ disembarkation of River Cruise on National Waterways No. 1 & 2 Revised approval for Development of 4 Nos Jetties in NW-2	Inland Waterways Authority of India	28.03
